

P. Srinivasa Murthy Vs M.D. Sriranganath

Court: Karnataka High Court At Bengaluru

Date of Decision: Feb. 12, 2025

Hon'ble Judges: Shivashankar Amarannavar, J

Bench: Single Bench

Advocate: Satyanarayana S Chalke

Final Decision: Dismissed

Judgement

Shivashankar Amarannavar, J

Learned counsel for the appellant is absent. There is no representation on the appellant's side.

Learned counsel for the appellant was also absent on 22.01.2025. The matter is of the year 2018 and it is listed today for admission. In spite of granting

sufficient opportunities, counsel for the appellant has not chosen to appear and address his arguments. It appears that the appellant is not interested in

prosecuting the appeal. Hence, the appeal is dismissed for non prosecution.